

ITEM NO.26

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6898/2024

[Arising out of impugned final judgment and order dated 06-12-2023  
in CAL No. 33496/2023 passed by the High Court of Judicature at  
Bombay]

CONTAINER CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, NHAVA SHEVA

Respondent(s)

FOR ADMISSION

Date : 02-04-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Ms. Hetu Arora Sethi, AOR  
Mr. Siddarth Agarwal, Adv.

For Respondent(s) :Mr. S Dwarakanath, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Mr. Udai Khanna, Adv.  
Mr. Anmol Chandan, Adv.  
Mr. Prashant Singh-ii, Adv.  
Ms. Misha Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Not taken up.

List on 16.04.2025.

(INDU MARWAH)  
AR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)